

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1116
ANSWERED ON:28.11.2011
CORRUPTION CASES IN NTC
Gangaram Shri Awale Jaywant

Will the Minister of TEXTILES be pleased to state:

- (a) whether cases of certain irregularities and malpractices in the working of Western Region of the National Textile Corporation (NTC) including sale of NTC properties have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether any probe has been conducted by the Government in the matter;and
- (d) if so, the outcome thereof alongwith the remedial steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): A complaint regarding irregularity in sale of land of Finlay Mills in Western Region of National Textiles Corporation Limited had been received by the government.

(c) & (d): The case has been referred to the Central Vigilance Commission. To ensure transparency in Sale of land, sales are done through an open tender with the approval of an Assets Sale Committee in accordance with the guidelines of the Board for Industrial & Financial Reconstruction. Recently, NTC has also introduced a system of e-auction for sale of land.